

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3980

ANSWERED ON:14.12.2000

ALLOTMENT OF PETROL PUMPS LPG AGENCIES TO DEPENDANTS OF BSF

ANNA SAHEB M.K. PATIL;RAM SHAKAL;Y.G. MAHAJAN

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a): whether the dependants of a victim officer of Border Security Force (BSF) can be allotted petrol pump or gas agency under reserved quota for Defence;

(b): if so, the rule under which it is being done; and

(c): if not, the category under which these people are covered?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): The dependents of deceased Border Security Force (BSF) personnel cannot be allotted retail outlet dealerships/LPG distributorships under the Defence Category. However, as per the existing policy, they are considered for allotment of dealerships/distributorships under the Paramilitary/Police/ Government personnel (PMP) category, for which 8% reservation has been provided